NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 19/(MAH)/2014 M.A. No. 37/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

Adu. Togas A. Luriga. Advocate for Petitiones.
Thodas Low Associates

ORDER

MA 37/2017 in TCP No. 19/397-398/NCLT/MB/MAH/2014

The Applicant's Counsel is present. Respondent's side is absent.

At request of the Applicant, list this matter on 12.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)